

(117)



**CWP-PIL-147-2024 (O&M)**

Divyang Employees Association, Patiala  
Vs  
State of Punjab and others

Present:- Mr. Ranjivan Singh, Advocate,  
Mr. Risham Raag Singh, Advocate,  
for the petitioner.

Mr. Salil Sabhlok, Senior Deputy Advocate General, Punjab.

\* \* \* \*

Notice of motion.

Mr. Salil Sabhlok, learned Senior Deputy Advocate General,  
Punjab accepts notice on behalf of the respondents. He prays for and is granted  
time to file the reply.

List on 23.09.2024, alongwith CWP-PIL-47-2024.

**(SHEEL NAGU)  
CHIEF JUSTICE**

**(ANIL KSHETARPAL)  
JUDGE**

**29.07.2024**  
Amodh Sharma